

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 266 OF 2018 &
IA NO. 1154 OF 2018

Dated: 15th January, 2019

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of :

M/s Bhuruka Gases Limited & Anr. Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Surabhi Pandey
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Mr. Siddhant Kohli for R-2

ORDER

The learned counsel, Mr. Siddhant Kohli, appearing for the second Respondent prays for another two weeks time to file reply to the main appeal as well as IA No. 1154 of 2018 filed by the appellant for stay. The learned counsel, Ms. Surabhi Pandey, appearing for the Appellant also prays for three weeks time thereafter to file rejoinder to the reply to be filed by the learned counsel appearing for the second Respondent.

Submissions made by the learned counsel appearing for the second Respondent and the Appellant, as stated supra, are placed on record.

Two weeks time is extended to the learned counsel appearing for the second Respondent to file reply to the main appeal as well as IA No. 1154 of 2018 filed by the appellant for stay as a last chance. He may file the same along with necessary application for condonation of delay in filing the reply on or before 29.01.2019, after duly serving copy to the learned counsel appearing for the

Appellant and, thereafter, learned counsel appearing for the Appellant is permitted to file rejoinder to the reply to be filed by the learned counsel appearing for the second Respondent by 19.02.2019, after duly serving copy to the learned counsel for the second Respondent.

List this matter on **21.02.2019**, as agreed by the learned counsel appearing for the Appellant and the second Respondent.

Interim Order granted earlier is extended till the next date of hearing i.e. 21.02.2019.

(Ravindra Kumar Verma)
Technical Member
vt/pk

(Justice N.K. Patil)
Judicial Member